

questions relating to the welfare of these tribes.

(c) The latest figures, regarding the population of the ex-Criminal Tribes in different States, are given at page 9 of the Report of the Criminal Tribes Act Enquiry Committee, 1949-50, copies of which are available in the Parliament Library. The report places the figure broadly in the neighbourhood of 35 lakhs though the States claim that is about 50 lakhs.

LEAD-ZINC IN ZAWAR

1211. Shri Balwant Sinha Mehta:
(a) Will the Minister of Natural Resources and Scientific Research be pleased to state by what time the detailed geological mapping of the lead-zinc deposits in Zawar is expected to be completed?

(b) How much reserves of lead-zinc ores have been proved by the survey made so far?

(c) What is the strength of the party working there for geological mapping?

(d) How long will they continue to work?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement giving the information required is laid on the Table of the House [See Appendix X, annexure No. 20.]

HYDERABAD MONEY IN ENGLAND BANKS

1212. Shri Krishnacharya Joshi:
(a) Will the Minister of States be pleased to refer to the reply to Starred Question No. 2344 given on 30th July, 1952 and state whether legal advisers have examined the matter relating to the sum £ 1,007,940 in the Westminster Bank which was illegally transferred by Moin Nawaz Jung to the credit of Pakistan High Commissioner in U.K.?

(b) If so, what is the legal advice given by them?

The Minister of Home Affairs and States (Dr. Katju): (a) The case relating to the recovery of monies from the Westminster Bank is still in the hands of the legal advisers.

(b) Docs not arise.